

(b) if so, the details thereof;

(c) whether it is a fact that the Goa Chamber of Commerce has protested against the Order; and

(d) if so, whether the Order is likely to be repealed?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) and (b). The Administration of Goa has issued the Goa, Daman and Diu (Price Control) Order 1963 whereby profit margins have been fixed in respect of sale of certain imported and indigenous articles.

(c) and (d). The Goa Chamber of Commerce had raised some objections against an Order which was proposed to be issued earlier in this behalf. In view of these and other objections, the Goa Administration withheld the issue of that Order. The observations made by the Chamber were taken into account and a revised Order was issued on the 6th of March, 1963.

Withdrawal of U.S. Transport Planes

- *449. { Dr. L. M. Singhvi;
- { Shri P. C. Borooah;
- { Shri D. C. Sharma;
- { Shri Basumatari;
- { Shri Berwa Kotah;
- { Shri R. S. Pandey;

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that there is a move for withdrawal of the United States Squadron of Transport Planes lent to India;

(b) if so, when the withdrawal is to be effected; and

(c) what alternative arrangements if any, have been made?

The Minister of Defence (Shri Y. B. Chavan): (a) to (c). The Transport aircraft from U.S.A. were sent in the last week of November 1962 to assist us in transporting essential defence

supplies to forward areas. No date for their withdrawal has been fixed as yet.

Jute Wage Board

- *450. { Shri S. M. Banerjee;
- { Shri Dinen Bhattacharyya;
- { Shri Mohammad Elias;

Will the Minister of Labour and Employment be pleased to state:

(a) whether the report of the Jute Wage Board has been submitted to Government; and

(b) if not, the reasons for the delay and the steps taken by Government?

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malaviya): (a) No.

(b) The Board has completed public hearings and is now holding meetings to finalise its conclusions.

Persons Registered in Madras

806. Shri Malaichami: Will the Minister of Labour and Employment be pleased to state the number of persons (both skilled and unskilled) registered with various Employment Exchanges in Madras as on 31st January, 1963?

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malaviya): 1,64,046.

Nissan Jeeps

807. Shri P. C. Deo Bhanj: Will the Minister of Defence be pleased to state:

(a) the cost of production of a NISSAN Jeep;

(b) whether these Jeeps will be available for the public; and

(c) if so, when?

The Minister of Defence Production in the Ministry of Defence (Shri Raghuramiah): (a) The cost of pro-

duction of a Nissan Jeep is Rs. 11,820.00.

(b) and (c). Not yet; all Nissan Jeeps manufactured in Ordnance Factories are at present being supplied to meet Defence requirements.

Registration in Employment Exchanges in Andhra Pradesh

808. **Shri E. Madhusudan Rao:** Will the Minister of Labour and Employment be pleased to state the number of persons (both skilled and unskilled) registered in various employment exchanges in Andhra Pradesh till the end of December, 1962?

The Deputy Minister in the Ministry of Labour and Employment (Shri B. K. Malaviya): 1,18,278.

Transport Needs

810. **Dr. L. M. Singhvi:** Will the Minister of Planning be pleased to state:

(a) the estimated transport needs of the country in a fifteen year perspective from now; and

(b) in what manner and to what extent it is proposed to meet these needs over the ensuing period of fifteen years?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) and (b). Work on the Plan for the period upto 1975-76 is in its preliminary stages. However, for 1970-71, the Third Plan has given a tentative target of 380 to 420 million tons for railway freight traffic. How the transport needs in the future should be met is a subject for continuous study.

National Development Council

811. **Shri Harish Chandra Mathur:** Will the Minister of Planning be pleased to state:

(a) the *locus standi* of the National Development Council and its position *vis a vis* Parliament; and

(b) whether a statement of its functions and responsibilities will be laid on the Table?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) The National Development Council was set up by a Government of India Resolution in August 1952 and not under any statute. It is an advisory and reviewing body.

(b) A copy of the Government Resolution dated the 6th August 1952, in which the functions of the National Development Council have been stated is laid on the Table of the House. [Placed in Library, See No. LT-978/63].

Lucknow Military Hospitals

812. { **Shrimati Savitri Nigam:**
Shri M. L. Dwivedi:

Will the Minister of Defence be pleased to state whether Government are aware that there has been a general complaint regarding the irregular supplies of medicines in Lucknow Military Hospitals?

The Minister of Defence (Shri Y. B. Chavan): There is only one Military Hospital in Lucknow. The supplies of medicines to this hospital have been satisfactory. No complaints about the issue of medicines have been received from any entitled personnel dependent upon this hospital.

Welfare of Ex-Indian Army Gurkhas

813. **Shri Surendra Pal Singh:** Will the Minister of Defence be pleased to state:

(a) whether there is some joint Indo-Nepalese Board or a Committee to look after the welfare of ex-Indian Army Gurkhas who have settled in Nepal after retirement; and

(b) if so, what is the correct nomenclature of this organization and what are its main functions?

The Minister of Defence (Shri Y. B. Chavan): (a) Yes, Sir.